

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 135(ND)/2014 ✓

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.12.2017**

**NAME OF THE COMPANY: M/s. Mukesh Arneja & Ors. Vs. Mohindra
Sales Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

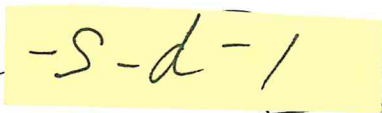
For the Petitioner (s): Mr. Mukesh Arneja, Petitioner in person

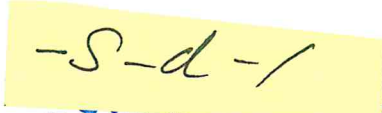
For the Respondent (s): Mr. Mehak Khurana, Advocate

ORDER

Request for an adjournment is being made on behalf of the petitioner.

At his request, adjourned to 27th March, 2018 for final arguments. ✓


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**